

DIVISION BENCH
COURT - I

O-208

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/221(KB)2021
IA(I.B.C)/915(KB)2023,
IA(I.B.C)/771(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 23RD APRIL 2024

IN THE MATTER OF	PIVOTROOTS DIGITAL PRIVATE LIMITED VS BASICFIRST LEARNING (OPC) PRIVATE LIMITED
UNDER SECTION	IBC UNDER SEC 9

Appearances (via video conferencing/physically)

Ms.Rakhi Punemia Paul, Adv.] For IRP

Mr.Avijit Tewary,Adv.] For Respondent (Provident Fund Authority)

O R D E R

1. Ld.Counsel on both sides present.
2. **IA(I.B.C)/771(KB)2024-**
 - i. Notice.
 - ii. Notice accepted by Ld.Counsel for the Respondent.
 - iii. A copy of this petition be served upon the Ld. Counsel for the Respondent during course of the day.
 - iv. Respondent in this IA to file its reply affidavit within a period of 10 days thereafter.
3. Post the matter on **14/06/2024**.

**Balraj Joshi
Member (Technical)**

**Rohit Kapoor
Member (Judicial)**